

**EMPLOYMENT TO TRAINEES OF THE  
HANDMADE PAPER RESEARCH  
INSTITUTE, POONA**

\*329. **SHRI J. C. CHATTERJI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of persons who have so far been trained in the Handmade Paper Research Institute of Poona on the stipend granted by the Khadi and Village Industries Board and Khadi and Village Industries Commission; and

(b) how many of them have so far been employed in the Industry?

**THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH):** (a) 130 upto 31st March, 1959.

(b) 125 according to the information available to the Khadi and Village Industries Commission, Bombay.

**TIBETAN REFUGEES IN BHUTAN**

\*334. **SHRI M. H. SAMUEL:** Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Bhutan have requested the Government of India regarding the settlement of Tibetan refugees who are staying there; and

(b) if so, what action Government have taken in the matter?

**THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON):** (a) Yes, Sir.

(b) The Government of Bhutan informed us through our Political Officer that their limited resources would make it difficult for them to undertake the resettlement of large number of Tibetan refugees in Bhutan. There are at present a little over 1000 refugees in Bhutan dispersed in a number of villages in east and west Bhutan. The Government of Bhutan have offered employment for about 3,000 refugees on road construction projects in Bhutan which would take

a few years to be completed. Those refugees for whom employment cannot be found in Bhutan would be resettled in India.

**TAKING OVER OF THE INDIA ELECTRIC  
WORKS LTD. (BEHALA), CALCUTTA**

\*335. **SHRI P. RAMAMURTI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have decided to take over the India Electric Works Ltd. (Behala), Calcutta; and

(b) if so, what are the reasons therefor?

**THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH):** (a) and (b). In June, 1960 representations were received from the India Electric Works Employees' Association and the Government of West Bengal regarding the mis-management in India Electric Works Ltd., Calcutta. A Committee was appointed as provided under the Industries Act to invest gate into the working of the factory. As a result of the enquiry made by the Committee, it was found that the Company was being managed in a manner detrimental to public interest. The management of the Company was taken over by the Central Government from the 11th July, 1960.

**ASSISTANCE TO U.P. BY N.S.I.C. AND  
S.T.C.**

\*338. **SHRI B. N. BHARGAVA:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what assistance was given to the Government of Uttar Pradesh by the National Small Industries Corporation and the State Trading Corporation during the last two years regarding import and distribution of raw materials for the small scale industries; and

(b) whether the Government of Uttar Pradesh have established any depot for supply of raw material in the State; if so, where?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). A statement is laid on the Table or the House.

STATEMENT

(a) The State Trading Corporation Limited supplied to small units in U.P. 521 tons of Copper, 40 tons of Caustic Soda, 8,400 tons of Soda Ash Light and 8,400 tons of Soda Ash Heavy in 1958-59, while 4,670 lbs. of Camphor, 4 tons of Hydro-sulphite of Soda, 40 tons of Caustic Soda, 8,400 tons of Soda Ash Light, 8,400 tons of Soda Ash Heavy, 876 tons of Copper, 596 tons of Zinc and 88 tons of Lead were supplied to them in 1959-60. The National Small Industries Corporation Limited distributed to small cycle assemblers in U.P. imported cycle components for Rs. 3.06 lakhs in 1958-59 and for Rs. 5 lakhs in 1959-60.

(b) As per information received, U.P. Government is considering opening of some raw material depots.

ठेकों के करारनामों का हिन्दी में भरा जाना

१७२. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय लोक निर्माण विभाग, मृदण तथा लेखन सामग्री विभाग और संभरण तथा निपटान महानिदेशालय द्वारा सार्वजनिक निर्माण, मृदण, संभरण तथा निपटान सम्बन्धी जो ठेके किये जाते हैं, क्या उन के करारनामे हिन्दी में भी होते हैं ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर 'ना' में है, तो इस के क्या कारण हैं और नया सरकार ठीकेदारों की सुविधा के लिये ठेके करारनामों को हिन्दी में भी उपलब्ध कराने का विचार रखती है ?

†[EXECUTION OF CONTRACTS IN HINDI

172. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS,

†] English translation

HOUSING AND SUPPLY be pleased to state:

(a) whether the contracts which are made by the Central Public Works Department, Printing and Stationery Department and the Directorate General of Supplies and Disposals relating to public works, printing, supply and disposals, are made in Hindi also; and

(b) if the reply to part (a) above be in the negative, what are the reasons therefor and whether Government propose to provide contract forms in Hindi also for the convenience of contractors?]

निर्माण, आवास और संभरण मंत्री (श्री के० सी० रेड्डी) : (क) नहीं ।

(ख) (१) जब तक हिन्दी राज्य भाषा के तौर पर चालू न हो जाय, और सब का सब कर्मचारी-वर्ग भली भाँति हिन्दी न जान जाये, तब तक टेंडरों के आमंत्रणों, ठेके की शर्तों या विशिष्टियों (स्पैसिफिकेशन्स) इत्यादि के हिन्दी अनुवादों को चालू करना कठिन होगा ।

(२) इन तीन विभागों द्वारा प्रयोग की जा रही ठेके की सामान्य शर्तों के तथा अन्य अनेक फार्मों के, क्योंकि वे संविदात्मक (ठेके से सम्बन्ध रखने वाले) प्रलेख (डॉक्यूमेंट) हैं, हिन्दी अनुवाद उच्च कोटि के ऐसे सुयोग्य कानूनी विशेषज्ञ लोगों से करवाने और जंचवाने होंगे, जिन्हें हिन्दी का समुचित ज्ञान हो । इस में अवश्य ही समय लगेगा । फिर भी, एक यह निश्चय किया गया है कि सम्भरण और निपटान के महानिदेशालय द्वारा प्रयोग में लाये जा रहे निम्नलिखित प्रलेखों का हिन्दी में अनुवाद कराया जाये :

(१) बिल फार्म ;

(२) टेंडरों के लिये आमंत्रण ;

(३) ठेके की सामान्य शर्तें ।

शुरू शुरू में इन फार्मों का प्रयोग प्रशिक्षण के तौर पर किया जायेगा ।

†[THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY): (a) No.

(b) (i) Until such time as Hindi is introduced as the official language and the entire staff is thoroughly familiar with Hindi, it would be difficult to introduce Hindi versions of invitations to tender, Conditions of Contract or specifications etc.

(ii) The General Conditions of Contract and the various other forms used by the three departments, being contractual documents, the Hindi version has to be prepared and scrutinised by highly qualified legal experts possessing adequate knowledge of Hindi, which is bound to take some time. A decision has, however, been taken to translate into Hindi the following documents used by the Directorate General of Supplies and Disposals:

- (1) Bill forms;
- (2) Invitation to tenders;
- (3) General Conditions of Contract.

These forms, in the first instance, will be used on a trial basis.]

### हिन्दी में करार

१७३. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकारी प्रकाशनों को बेचने के लिये पब्लिकेशन ब्रांच ने विभिन्न स्थानों पर कितने एजेंट नियुक्त किये हैं ;

(ख) क्या कोई ऐसी व्यवस्था विद्यमान है कि जो एजेंट ऐसे करार हिन्दी में करना चाहें उन को करारों की शर्तें हिन्दी में उपलब्ध हो सकें ;

(ग) यदि हां, तो उन में से कितनों के साथ एजेंसी के करार हिन्दी में हुए हैं ; और

(घ) यदि उपरोक्त भाग (ख) का उत्तर 'ना' हो, तो इस के क्या कारण हैं?

### †[AGREEMENTS IN HINDI

173. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of persons who have been appointed by the Publication Branch at various places as agents for the sale of Government publications;

(b) whether there is any arrangement whereby the agents who wish to make the agreements in Hindi, can have the terms and conditions of the agreements in Hindi;

(c) if so, with how many of them the agency agreements have been made in Hindi; and

(d) if the answer to part (b) above be in the negative, what are the reasons therefor?]

निर्माण, आवास और संभरण उपमंत्री (श्री अनिल के० चन्दा): (क) अब तक प्रकाशन शाखा (पब्लिकेशन्स ब्रांच) ने ३६६ फर्मों को बिक्री एजेंट नियुक्त किया है।

(ख) इस समय कोई नहीं।

(ग) प्रश्न नहीं उठता।

(घ) प्रकाशन शाखा में अभी तक हम ने हिन्दी में काम शुरू नहीं कर दिया है।

†[THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) 396 firms have been appointed as selling agents by the Publications Branch so far.

(b) None at present.

(c) Does not arise.

(d) We have not switched over to Hindi in the Publications Branch so far.]